

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
IA No. 298/JPR/2019
CP No. (IB)- 87/9/JPR/2018
Under Section 9 of IBC, 2016

In the matter of:

Mahendra Kumar ... **Operational Creditor/Applicant**
Versus
Samtel Glass Ltd. ... **Corporate Debtor/Respondent**


Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER


Present Through Video Conferencing: -

For the Operational Creditor : Prabhansh Sharma, Adv.
Nagendra Singh Adha, Adv.
For the Corporate Debtor : Abhishek Anand, Adv.
Mohak Sharma, Adv.
Bindu Das, Adv.

ORDER

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner/
Operational Creditor and Mr. Abhishek Anand, Adv. appearing on behalf of the
Respondent/ Corporate Debtor. This is a part heard matter. List the matter before
the regular Bench on 07.06.2023.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 22, 2023